

accepted from or on behalf of foreigners who belong to certain exempted categories or on whose behalf special permission for hosting has been obtained by an Indian company from the Government of India or from the Reserve Bank of India.

(b) to (d) Hindustan Lever Ltd., has been occasionally applying to the Reserve Bank of India seeking permission for meeting the hotel bills of some of their officials belonging to their principals viz. M/s. Unilever Ltd., London on the ground that the services of these officials are essential for conducting research activities or for imparting special training to their executives in India. Such applications are considered on merits and permission granted to the firm to defray local expenses on such executives upto reasonable amounts.

Inasmuch as exemptions of this nature are stipulated in the scheme under reference, it does not amount to loss of foreign exchange to the country.

(c) Does not arise

#### Investment in Constructing Pragati Maidan

7611 SHRI BHOGENDRA JHA Will the Minister of COMMERCE be pleased to state:

(a) what was the total investment in constructing the Pragati Maidan for Asia '72, the total number of persons employed there in 1972 and their numbers at present, the income derived from various exhibitions and fairs held there till now; and

(b) whether any proposal for the profitable use of Pragati Maidan by holding specialised/commodity trade fairs is under consideration and if so, the broad details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) The total investment of the Fair Organisation in constructing the Pragati Maidan for Asia '72 has been about Rs. 7.40 crores. This does not include investment by other Central Government Departments, Export Promotion Councils, Public Sector Undertakings, State Governments and other participants. The total number of persons employed in gazetted and non-gazetted posts of the Fair

Organisation at the time of ASIA '72 was nearly 1100. The number of such employees now is 160. The total income derived from ASIA '72 and other exhibitions and fairs held since then in the Pragati Maidan is approximately Rs. 2.40 crores.

(b) Proposals for the profitable use of Pragati Maidan by holding specialised/commodity trade fairs are under consideration. Details will be worked out when the proposals are finalised.

#### Executive Pilots of Indian Airlines

7615 SHRI VAYALAR RAVI. Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have noticed the reports appearing in newspapers regarding the Executive Pilots of the Indian Airlines being put on duty continuously without giving rest to them; and

(b) if so, the facts thereof and the action taken in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) Yes, Sir. The main point made in the press report is that the executive pilots are violating the flight and duty time limitations applicable to line pilots. The correct position is that executive pilots are not governed by the flight and duty time limitations applicable to the pilots under the agreement executed by the Management of Indian Airlines with the Indian Commercial Pilots Association. Nonetheless the requirements of safety of operations, as specified in the Aircraft Act, are duly kept in view even when executive pilots undertake flight duties.

#### Meeting of Indo-Nepal Joint Review Committee

7616 SHRI MOHINDER SINGH GILL-SHRI ARJUN SETHI:  
SHRI PURUSHOTTAM KAKODKAR:  
SHRI M. S. PURTY:  
SHRI H. K. L. BHAGAT:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Indo-Nepal Joint Review Committee met during the last month in

order to accelerate measures regarding joint trade interests; and

(b) if so, what are the major decisions taken in the above context?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):** (a) The Joint Review Committee met from 24th to 26th March, 1975 to review the progress of trade between India and Nepal

(b) After the Review Committee meeting referred to in reply to Part (a) of the Question, an Agreement was reached on the various measures to be adopted to ensure speedier movement of Nepalese goods in transit and to avoid congestion at ports. Ceilings were also fixed in respect of certain essential commodities up to which supplies from India to Nepal will be made during 1975-76. Problems relating to deflection of trade were also considered. Separately, it has been decided that the prices of essential goods exported to Nepal are to be settled afresh by the contracting parties. These prices are to be as per prices of similar articles at which exports are made to friendly neighbouring countries.

#### Sale of Smuggled Goods

7617 **SHRI MOHINDER SINGH GILL**  
**SHRI M. C DAGA**  
**SHRI R. S PANDEY**  
**SHRI N K SANGHI:**  
**SARDAR SWARAN SINGH SO**  
**KHI.**

Will the Minister of FINANCE be pleased to state:

(a) whether his attention has been drawn to press reports that the smuggled goods have again started appearing in the Bombay markets and streets in large quantities;

(b) if so, whether the application and use of MISA, COFEPOSA has proved to be ineffective or has been slackened for that reason; and

(c) if not, the reasons for such sudden spurt of contraband articles at such a scale?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB**

**KUMAR MUKHERJEE):** (a) to (c) The Government has seen some Press reports to the effect that smuggled goods have again started appearing in some markets in the country. The intelligence reports also indicate that there are again signs of activities by smugglers. However, the preventive detention of smugglers and foreign exchange racketeers and other measures taken by the Government have considerably restrained the smuggling activities and reduced the open display and sale of goods in large quantities.

There has been no slackening of effort and the situation is kept under constant watch. Town raids are carried out extensively in sensitive areas, and frequent patrolling in speed boats are also undertaken. More staff for anti-smuggling work has been recruited and the vulnerable points are being covered.

#### Export of Indian Transistors

7618 **SHRI D D DESAI**

**SHRI RAGHUNANDAN LAI**  
**BHATTIA**

Will the Minister of COMMERCE be pleased to state

(a) whether the export of Indian Transistors during the current financial year has gone up as compared to last year;

(b) if so, the countries to which the Transistors have been exported; and

(c) the total amount of foreign exchange earned therefrom?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):** (a) The export of Indian Transistor Radios has gone up during the year 1974-75 as compared to 1973-74.

(b) The exports were mainly to the following countries:

1. U. K.
2. Holland.
3. ARE.
4. Nigeria.
5. Dahomey.
6. Ethiopia.